

CS NO. _____
ICICI BANK LIMITED VS. UPDESH

14.06.2021

Fresh suit received by way of assignment. It be checked
and registered.

HEARD THROUGH VIDEO CONFERENCING.

Present: None.

As per the directions of the Hon'ble High Court of Delhi,
except urgent matters all other matters are to be adjourned en-bloc.
Therefore the matter be listed on **20.07.2021**.


(ANURAG CHHABRA)
CIVIL JUDGE-03(C), THC
14.06.2021